GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1496

TO BE ANSWERED ON THE 25TH JULY, 2017/SHRAVANA 3, 1939 (SAKA)
SUICIDE CASES

1496. SHRI DIBYENDU ADHIKARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that due to social pressure, many cases of suicide are reported in the country by the young married couples belonging to different castes;
- (b) if so, the total number of such cases reported during the last three years;
- (c) the action taken by the Government to prevent suicides of the intercaste couples; and
- (d) the action taken by the Government to safeguard the inter-caste marriage relationship therein?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): National Crime Records Bureau does not maintain data on suicide by couples who belong to different castes. Further, "Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, the Ministry of Home Affairs has been advising the States/UTs from time to time to take Immediate measures to ensure safety and security of the citizens and also for elimination of all forms of crimes, which is also available in the Ministry's website http://mha.nic.in/
